

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-1-2020

Peter Vaz ... Applicant
Versus
The Commissioner of Income Tax and
Ors. ... Respondents.

LD-VC-OCW-2-2020

Natalina Vaz ... Petitioner.
Versus
The Commissioner of Income Tax and ors. ... Respondents

LD-VC-OCW-3-2020

Vanda Afonso ... Petitioner.
Versus
The Commissioner of Income Tax and ors. ... Respondents

LD-VC-OCW-4-2020

Edger Afonso ...Petitioner.
Versus
The Commissioner of Income Tax and ors. ... Respondents

Mr. P. Pardiwala and H.D. Naik, Advocates for the Petitioner.

Ms. Amira Razaq, Standing Counsel for the Respondents.

CORAM : M.S. SONAK &

SMT. M.S. JAWALKAR, JJ.

DATE : 19TH OCTOBER,2020.

P.C.:

1. At the request of the learned Counsel for the parties, the matters are now posted in the week commencing from 23/11/2020.

2. Interim relief, if any, to continue.

3. In these matters, the learned Counsel for the parties had requested that it would be better if there is physical hearing as against virtual hearing. For the present, it is not possible to say whether this is possible. However, the matters are now posted in the week commencing from 23/11/2020 and the situation will be assessed in the said week.

SMT. M.S. JAWALKAR, J.

M.S. SONAK, J.